

Clearance of Projects in Kerala

3285. SHRI M. RAMANNA RAI : Will the Minister of ENVIRONMENT AND FOREST be pleased to state :

(a) the number of projects received from Kerala by his Ministry for approval since 1988 onward;

(b) the number of projects approved and rejected out of them; and

(c) the number and names of projects from Kerala pending for approval ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH) : (a) to (c) Out of a total of 37 projects referred since 1988 for environmental and forestry clearance from Kerala, 24 projects have been approved and 10 rejected. The following three projects are presently pending :

- Expansion of Cochin Refineries Ltd.
- Kayamkulam Super Thermal Power Project.
- Renewal of lease in Sabarimala area for Kerala State Road Transport Corporation.

Nehru Science Centre, Kozhikode

3286. SHRI K. MURALEEDHARAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the time by which the work of Nehru Science Centre, Kozhikode, Kerala is likely to be completed; and

(b) when the office of the centre is proposed to be opened ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) : (a) and (b) : The National Council of Science Museums, an autonomous organisation fully funded by the Department of Culture, have intimated that they have set-up a Centre at the site selected for the Nehru Science Centre in Kozhikode and that the construction is likely to be completed by December 1992.

Possession of Self Finance Scheme Flats to M.Ps.

3287. SHRI SOMJIBHAI DAMOR : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether under Self-Finance Scheme, names of MPs were registered for allotment of DDA flats in 1981 and 1982, as per reservations for them, if so, the details thereof;

(b) whether some MPs belonging to Scheduled Tribes despite making full payment, have not been handed over possession of flats even after expiration of ten years;

(c) if so, the reasons therefor;

(d) whether DDA has informed them about the accumulated interest payable to them; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) to (e) The information is being collected and will be laid on the Table of the Sabha.

Selection of HUDCO Candidates for Training in Netherland

3288. DR. ASIM BALA : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether some persons of HUDCO have been sponsored for training to Netherland under Indian-Dutch (IHS Rotterdam) Scheme;

(b) whether any instructions have been given by the Ministry to HUDCO in the matter of the selection of candidates; if so, the details thereof;

(c) the number of candidates selected for training by HUDCO; and

(d) the criteria adopted by HUDCO in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) The Indian Human Settlement Programme (IHSP) being implemented by Human Settlement Management Institute (HSMI) of HUDCO and the Institute for Housing Urban Development Studies (IHS), Rotterdam under an agreement between Govt. of Indian and the Govt. of Netherlands provides for training fellowships at the Institute of Housing Studies, Rotterdam. These fellowships are awarded to full time training coordinators working at the HSMI Headquarters, New Delhi and professionals from its regional network at various places viz., Calcutta, Madras, Hyderabad and Bangalore as well as HUDCO professionals.

(b) The Ministry of Urban Development have not issued any instructions to HUDCO in the matter of selection of candidates for training under IHSP.

(c) So far, fifteen executives from HSMI and HUDCO have been sent for training at IHS, Rotterdam under IHSP.

(d) The selections for training at IHSP are made in consultation with the Project Leader, IHSP, a full time staff member posted in New Delhi. Priority is given to staff members working on full time basis in the IHSP/HSMI, New Delhi and those at regional training network. In addition, HUDCO executives including Directors on the Board actually involved in IHSP/HSMI, activities and those who are identified by the Project Leader IHSP and HSMI as potential trainers in IHSP activities are considered for these fellowships.

Limited Services in CGHS Dispensaries after Normal Working Hours

3289. DR. C. SILVERA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether limited service is being provided by CGHS dispensaries in Delhi to beneficiaries after its normal working hours;

(b) if so, the details of these services;

(c) whether only emergency cases are being attended during limited service hours; and

(d) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARADEVI SIDDHARTHA) : (a) Yes, Sir.

(b) to (d) All the dispensaries are having 'limited Services' during 1.00 p.m. to 7.30 p.m. in Summer and from 1.30 p.m. to 7.30 p.m. in winter season. One doctor alongwith one Group 'D' employee is available to attend all patients. During the period the main store and Dispensing Counter are not open. However essential medicines are issued by the doctor for a period of 2-3 days as the case may be to all beneficiaries who visit the dispensaries.

Deaths due to Gastro-Enterities and Fever

3290. SHRIMATI VASUNDHARA RAJE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether gastro-enterities and mysterious fever take a heavy toll of human lives every year in some States;

(b) whether the Union Government have identified those States;

(c) if so, the details thereof; and

(d) the help extended by the Union Government to those State Governments to provide treatment to the affected people ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARADEVI SIDDHAR-

THA) : (a) to (d) A large number of cases of gastro-enterities are periodically reported from the various States. Cases of fever which prior to diagnosis are reported as mysterious fever, usually on investigation proved to be Malaria, Typhoid or diseases caused by various virus such as Dengu Japanese Encephalitis, etc. The Central Government send teams from NICO to affected States to help investigation of out-break of such diseases and suggest control measures. Diarrhoeal Diseases Control Programme is being sponsored and coordinated by the Central Government and implemented through State Health authorities. Management of the cases is the responsibility of the State Government.

Setting up of National Institute for Siddha in Madras

3291. SHRI R. KANAGA GOVINDARAJULU: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government propose to set up a National Institute for Siddha in Madras; and

(b) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARADEVI SIDDHARTHA) : (a) and (b) There is a proposal for some outlay for National Institute of Siddha in Tamil Nadu during the Eighth Plan. The Eighth Plan has not yet been finalised by the Planning Commission.